

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2795-2797/2017

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC. Appellant(s)
VERSUS
STATE OF BIHAR AND ORS. ETC. ETC. & ORS. Respondent(s)(WITH APPLICATIONS FOR CLARIFICATION OF COURT'S ORDER DATED
20.4.2017 AND EXEMPTION FROM FILING O.T. AND IMPLEADMENT-IA
No.55666/2017)

WITH

C.A. No. 2798-2800/2017 (XVI)

C.A. No. 2801-2803/2017 (XVI)

C.A. No. 2804/2017 (XVI)

CONMT.PET.(C) No. 367-369/2016 In C.A. No. 2795-2797/2017 (XVI)

C.A. No. 2805/2017 (XVI)

C.A. No. 2806-2810/2017 (XVI)

C.A. No. 2811/2017 (XVI)

Date : 14-07-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s) Mr. Anurag Pandey, AOR
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Mr. Amit Pawan, AOR
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Mr. Akshat Srivastava, Adv.
Mr. Hassan Zubair Waris, Adv.
Mr. Gaurav Singh, Adv.
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Mr. Anil Kumar Mishra, AOR
Mr. C.P. Yadav, Adv.
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For Respondent(s) Mr. Ravindra Srivastava, Sr. Adv.
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Mr. Chandra Prakash, AOR

Mr. Lakshmi Raman Singh, AOR

Mr. Subhro Sanyal, AOR

Ms. Udit Singh, AOR

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Ms. Reena Pandey, AOR
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Mr. Mohit Kumar Gupat, Adv.
Ms. Surabhi S., Adv.
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Mr. S.K. Verma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 01.08.2017.

(NARENDRA PRASAD)
COURT MASTER (SH)

(RENU DIWAN)
ASST. REGISTRAR